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Title : Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now Papers to be laid. Shri V. Narayanasamy.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Madam, I beg to lay on the Table a copy of the Ancient Monuments and Archaeological Sites and Remains (Amendment and Validation) Ordinance, 2010 (No. 1 of 2010) (Hindi and English versions) promulgated by the President on 23rd January, 2010, under article 123(2)(a) of the Constitution.

(Placed in Library, See No. LT-1690/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): Madam, I beg to lay on the Table a copy of the Proclamation (Hindi and English versions) dated the 30th December, 2009, issued by the President under clause (2) of Article 356 of the Constitution revoking earlier Proclamation issued by her on 19th January, 2009 in relation to the State of Jharkhand, published in Notification No. G.S.R. 930(E) in Gazette of India dated the 30th December, 2009, under article 356 (3) of the Constitution.

(Placed in Library, See No. LT-1691/15/10)
